

श्री राजीव

15

Declaration of Assets and Liabilities

Year 2021-22

I, RAJKAMAL NIRALA Son/Daughter/Wife of SRI - HARERAM CAM

aged 29 years, belonging to BIHAR Vidhan Sabha service and presently working as Office Attendant

give herein below the details of the assets (immovable, moveable, bank balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name/Share	Dependant-1 Name	Dependant-2 Name	Dependant-3 Name
(i)	Cash	25000	Babita	Asliha Bhandi	Aditi RANI	B.Ramcharan Gupta
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	SB1 28236		NIL	NIL	NIL
(iii)	Bonds, Debentures and Shares in companies	NIL		NIL	NIL	NIL
(iv)	Other financial Institutions, NSS, Postal Savings, LIC Policies, etc.	4	11	11	11	11
(v)	Motor Vehicles (details of make, etc.)	HERO Splander	11	11	11	4
(vi)	Jewellery (give details of weight and value)	10 Gram Gold	20 Gram Gold	11	11	11
(vii)	Other assets, such as values of claims / interests	NIL	NIL	NIL	11	11

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

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B. Details of Immovable assets

(Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated)

Sr. No.	Description	Self	Spouse Name(s)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	Joint Family	HL	—	—	—
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	—	—	—	—	—
(iii)	Buildings (Commercial and residential) - Location(s) - Survey / door number(s) - Extent (Total measurement) - Current market value	—	—	—	—	—
(iv)	Houses / Apartments, etc. - Location(s) - Survey / door number(s) - Extent (Total measurement) - Current market value	—	—	—	—	—
(v)	Others (such as Interest in property)	—	—	—	—	—

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

(Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department(s)	Amount outstanding as on
(a)	(i) Loans from Banks	—	—
	(ii) Loans from Financial Institutions	—	—
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	—	—
	(b) dues to departments dealing with supply of water	—	—
	(c) dues to departments dealing with supply of electricity	—	—

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	(d) dues to departments dealing with telephones	—	—
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	—	—
	(f) Other dues, if any	—	—
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	CETPN0990R	—
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	—	—
	(iii) Sales Tax [Only in case of proprietary business]	—	—
	(iv) Property Tax	—	—

C. Personal Details

GPF/GPP/PWAN No.

110185365439

Gender

M (M/F)

Date of Birth

18/12/1992 (DD/MM/YYYY)

Class/Group

C (A/B/C)

Cadre

B1/HAR Secretariat Services

(Full Name e.g. G.A.S. Bihar Administrative Service)

B.S.S. - Bihar Secretariat Service etc.)

Home District

SAMASTIPUR

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature: RAJ. KAMAL NIXALA

Name of Employee: RAJ. KAMAL NIXALA

Designation: Office Attendant

Department: B1/HAR Vidhan Sabha

Place: PATNA

Date: 15/2/22

Notes:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.